

(ब) और (घ) जी, नहीं।

(घ) और (ङ) ऐसे सिक्कों को स्वीकार न करने का कोई मामला सरकार की जानकारी में नहीं आया है।

Using Fees by Guwahati Stock Exchange

1003. SHRI JALALUDIN ANSARI: Will the Minister of FINANCE be pleased to state:

(a) whether Guwahati Stock Exchange (GSE) has to realise huge listing fees from various companies listed by it; if so, the names of such companies along with the detail of the respective amounts to be realised from each such company at present and the details of steps taken to realise the same;

(b) whether GSE has been following the system of accounting of listing fees on accrual basis and not on actual basis; if so, the reasons therefor;

(c) whether the practice followed by GSE has resulted in gross anomaly in calculating the surplus of income over expenditure and presently such surplus as shown by following this practice is almost fictitious; if so, what remedial steps are proposed in this regard;

(d) the names of companies listed by GSE during last three years and in the current year so far; and

(e) the details of specific steps taken by the council of management of GSE during its current tenure to increase the

number of listed companies?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY):

(a) The Guwahati Stock Exchange has indicated that the total outstanding listing fees yet to be realised by the Exchange is Rs. 7,40,737. The names of the companies and corporations and the amounts of listing fees to be realised by the Stock Exchange are given in State-meni-I. (See below). In order to realise the outstanding listing fees, the Stock Exchange has been regularly corresponding with the concerned companies/corporations and, has also issued notices for delisting of securities in some cases

(b) Yes, Sir. The Guwahati Stock Exchange is a company registered under the Companies Act, 1956 and, accordingly, is required to maintain its books of account on accrual basis in terms of the provisions of Section 209(3) (b) of the Act.

(c) According to the Stock Exchange, the practice of accounting of listing fees on accrual basis has not created any anomaly in its financial position, particularly since there has been some recovery of the receivables. Therefore, the question of taking remedial steps does not arise.

(d) The names of the companies listed by the Exchange during the last three years and in the current year so far are given in Statement-II. (See below).

(e) The Stock Exchange has been communicating with various companies to get their securities listed on the Exchange,

Statement-I

Name of the companies and corporations and the amounts of listing fees to be realised from them by the Guwahati stock exchange

Name of the company		(Rs)
1	2	3
1.	Assam Ispat Ltd.	8,400.00
2.	ABC Commercial Co. Ltd.	11,700.00
3.	Assam Oshzan Ltd.	23,400.00
4.	Betel Comm. Ltd.	2,550.00
5.	B.T. Syndicate Ltd.	4,200.00
6.	B.G. Industries Ltd.	8,400.00
7.	EDBS Associates Ltd.	600.00
8.	Chitrokoot Finance Ltd.	23,400.00
9.	Chairshma Engg. Ltd.	4,200.00
10.	Druzha Engg. Ltd.	11,800.00
11.	Ginnis Sons Ltd.	4,200.00
12.	Guardian Leasing Ltd.	8,400.00
13.	Indian Railway Finance Corpn. Ltd.	1,27,600.00
14.	Inducon India	8,400.00
15.	IBP Co. Ltd.	1,500.00
16.	J.P. India Ltd.	1,425.00
17.	Khetawat Chemical & Fertiliser Ltd.	19,125.00
18.	Kamalex Ind. Ltd.	10,200.00
19.	Mayukh Commercial	2,550.00
20.	Manorama Enterprises Ltd.	8,062.50
21.	Manipur Pharmaceutical Ltd.	30,000.00
22.	Movie India Ltd.	8,400.00
23.	North-East India Export & Import	25,000.00
24.	Purbanchal Finance Ltd.	16,800.00
25.	Radhika Traders Ltd.	4,200.00
26.	R.K. Iron Co., Ltd.	9,562.00
27.	R.K. Commercial Ltd.	1,650.00
28.	Shree Vijay Ind. Ltd.	8,400.00
29.	Sangrill Commercial Ltd.	1,800.00

1	2	3
30.	Scottish Assam (I) Ltd.	4,200.00
31.	Saurabh Ind. Ltd.	3,600.00
32.	Starline Ispat & Alloys Ltd.	16,800.00
33.	Tunkai India Ltd.	1,650.00
34.	Unit R Trust of India	2,85,562.00
35.	Victoria Trade & Ind. Ltd.	10,200.00
36.	Yacht Trade & Finance Ltd.	20,100.00

Statement-II

Name of the Companies listed by the Guwahati Stock Exchange during the last three years and the current year so far.

1. Guardian Leasing Ltd.
2. Baid Commercial Enterprises Ltd.
3. Mazda Industries & Leasing Co. Ltd.,
4. Bongagaigaon Refinery & Petrochemical Ltd
5. Prag Bosimi Synthetics.
6. P.R. Textile (I) Ltd.
7. Sarwapriy Products Ltd.
8. I. B. P. Co. Ltd.
9. Thirani Project Ltd.
10. Dhunseri Tea & Industries Ltd.
11. Anjney Investments & Trading Co. Ltd.
12. Sanchitra Finance Ltd.
13. Haileyburia Tea Estate Ltd.
14. Kohinoor Industries Ltd.
15. Kothari Fermentation & Biochem Ltd.
16. Kanakdhara Trade & Industries Ltd
17. Bharti Udyog Ltd.
- 18 Radico & Co. India Ltd.
19. Charishma Engg. Ltd.
20. Sikharkunj Traders Ltd.
21. Kumi Agro Industries Ltd.
22. Rahul Commercials Ltd.

23. Snow White Metals Industries Ltd.
24. Graceful properties Ltd.
25. Vikash Trade & Industries Ltd.
26. Kothari Soya Ltd.
27. Bengal Tea & Fabrics Ltd.
28. Progressive Services Ltd.
29. Abhinav Commercial Ltd.
30. Brook Bond India Ltd.
31. J. J. Automobile Ltd.
32. Premier Cereals Ltd.
33. Eastern Mining Ltd.
34. National Plywood Ind. Ltd.
35. Kusum Agrotech Ltd.
36. Industrial Cables (I) Ltd.

उपयोग न की गई विदेशी सहायता

1004. श्री सोमपाल : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान 12 मार्च, 1994 के "इंडियन एक्सप्रेस" में विदेशी सहायता की बड़ी राशियों के अनुपयोगी रहने के कारण अन्तर्राष्ट्रीय वित्तीय संस्थानों द्वारा अनुदानों में कमी करने संबंधी समाचार की ओर दिलाया गया है;

(ख) क्या इस समाचार विश्लेषण में दिये गये आंकड़े सही हैं;

(ग) विभिन्न अन्तर्राष्ट्रीय संस्थानों और एजेंसियों द्वारा कितनी राशि प्रदान की गई है जिसका पूर्ण उपयोग नहीं किया जा रहा है और इस कारण पिछले तीन वर्षों के दौरान वित्त मंत्रालय में की गई कटौती का व्यौरा क्या है;

(घ) क्या यह भी सच है कि इस उपयोग न की गई राशि के कारण भारत को कुछ राशि हरजाने के रूप में देनी पड़ती है;

(ङ) पिछले तीन अथवा चार वर्षों में ऐसे प्रभारों की राशि कितनी रही है; और

(च) भविष्य में विदेशी सहायता के पूर्ण उपयोग को सुनिश्चित करने के लिये सरकार द्वारा क्या कार्रवाई की जा रही है?

वित्त मंत्रालय में राज्य मंत्री (श्री एम. वी. कन्ननकर मूर्ति) : (ङ) से (च) जी हां। सारणी में दर्शाये गये कुछ वृद्धि-बढ़ता संबंधी और उपयोग संबंधी आंकड़े सही हैं। हालांकि यह सही नहीं है, कि अन्तर्राष्ट्रीय वित्तीय संस्थानों द्वारा भारत को दिये जाने वाले अनुदानों में कमी की गई है और विश्व बैंक द्वारा किये जाने वाले संवितरण में कटौती की गई है। तबतक, परियोजना पोर्टफोलियो को सख्त करने, तथा विश्व बैंक के साथ परामर्श करते पोर्टफोलियो प्राथमिकीकरण के लिये कार्यवाही प्रारंभ की गई है और 1991 और 1993 में क्रमशः 1.65 बिलियन डॉलर और 1.23 बिलियन डॉलर रद्द किये गये थे। 1991-92 से 1993-94 तक अन्तर्राष्ट्रीय वित्तीय संस्थानों/एजेंसियों से प्राप्त किये